



2026:AHC:15323

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 466 of 2025

Anshu Mishra And Another

.....Petitioner(s)

Versus

Ram Kumar Mishra

.....Respondent(s)

Counsel for Petitioner(s)	:	B.D. Shukla, Pradip Kumar Shukla
Counsel for Respondent(s)	:	

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Ref:- Civil Misc. Withdrawal Application No.5 of 2026

1. The present application, supported by affidavit has been filed with the prayer to dismiss the present petition as withdrawn with liberty to file fresh petition.
2. This prayer has not been opposed by learned counsel for respondents.
3. Accordingly, the withdrawal application is allowed.

Ref:- Writ Petition

Since the withdrawal application has already been allowed, the present petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

January 21, 2026

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